

(b) when the canals are likely to be completed and water flown therein; and

(c) whether land has been acquired for such canals ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The Salandi Project is intended to irrigate areas between Salandi and Kansbans rivers and does not envisage irrigation of any areas near Balasore. The canals upto Kansbans have already been completed by the Government of Orissa. No lands have been acquired beyond Kansbans river.

**Basis for determining the feasibility for Minor Irrigation schemes**

5149. SHRI PILLOO MODY : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the basis for determining the feasibility of minor irrigation schemes ;

(b) whether the water rates are revised consistently with the increase in agricultural prices; and

(c) if so, the reasons for not revising them on account of present cost in the States, especially Karnataka ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The norms for taking up minor irrigation schemes (administered by the Ministry of Agriculture) on the basis of cost criteria and benefits to accrue vary from State to State; by and large, the programme comprises small projects which can be completed within a short period and start yielding results quickly.

(b) and (c). Water rates in most States have not been revised consistent with the increase in the costs of projects and in the price of agricultural produce. The question of revision of water rates is part of the general problem of measures for

augmentation of resources by State Governments, the need for which has been urged on them from time to time.

**Revision of estimates of continuing Irrigation schemes in states**

5150. SHRI RAGHUNANDAN LAL BHATTIA :  
SHRI P. GANGADEB :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Planning Commission has advised the States to send revised estimates of continuing irrigation schemes; and

(b) if so, whether the States have sent their revised estimates ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) (a) If the cost of an irrigation project increases beyond certain prescribed amounts above the estimate as approved by the Planning Commission, revised project estimates are required to be sent by the State Government to the Central Water and Power Commission and the Planning Commission.

(b) so far revised estimate for thirty projects have been received from the States.

**Working of Railway Contractor M/s. Dalal and Co., Ahmedabad**

5151. SHRI PRAVINSINH SOLANKI:  
SHRI PANNA LAL BARUPAL :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the working of the Railway Contractor, M/s. Dalal and Company, Ahmedabad is far from being satisfactory and a number of telegraphic complaints have been made by the Station Master of Ajmer, Marwar junction, Beawar and Palanpur;

(b) if so, the total number of such complaints made during the months of September and October, 1973 and the cost of these telegrams as per telegraphic rates;

(c) action taken by the Railway Administration against M/s. Dalal and Company; and

(d) whether Government propose to make an enquiry into the working of the Contractor ?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI):** (a) Yes, but complaints against M/s. Dalal and Company, Ahmedabad were received only from the Station Superintendent, Ajmer and the Station Master, Beawar.

(b) 19 complaints were received against M/s. Dalal and Company, Ahmedabad during the months of September and October, 1973. 18 complaints were sent through service telegrams, and one through a memo which was sent by Dak. Cost of 18 telegrams at telegraphic rates comes to Rs. 653.30.

(c) The Contractor M/s. Dalal and Company was repeatedly warned and the Station Masters were authorised to engage labour at the cost of the Contractor according to the terms and conditions of the contract.

(d) Yes.

#### **Collaboration between F.A.O. and Fertiliser Corporation of India**

5152. SHRI P. A. SAMINATHAN :  
SHRI P. M. MEHTA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Food and Agriculture Organisation is collaborating with the Fertilizer Corporation of India on fertilizer experiments and promotion programme;

(b) if so, the main features of the proposed collaborating programme; and

(c) how far it has proved successful ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) :** (a) to (c). I. The F.A.O. is currently collaborating with PADI (Peoples Action for Development India) a Society set up by the Government of India in the following project in which the Fertilizer Corporation of India an active participant.

Scheme to popularise Complex Nitro-phosphate fertilizer among the farmers in U. P.

The basic objective of this project is to educate the farmers on the balanced use of complex nitrophosphate fertilizers following the scientific methods of cultivation. For achieving this objective, the following methods have been adopted ;

- (i) Laying out of demonstrations in the farmers' field;
- (ii) providing free soil testing service and recommending correct dosages of fertilizers based on soil tests;
- (iii) organising field days, fertilizer festivals, exhibitions, group discussions and film shows for educating the farmers on the scientific use of fertilizers;
- (iv) distributing leaflets, charts, crop calendars, etc; and
- (v) agricultural development of selected villages.

The expenditure on the scheme is being shared by F.A.O. PADI, FCI and the U. P. Government.

The above programme is a part of F.A.O's (Freedom from Hunger Campaign) launched on a World basis since 1960.